

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Insolvency) No. 1236 of 2019

In the matter of:

Shri Jayaprakash Narayan Rao N.R **...Appellant**

Vs.

Metrocorp Infrastructure Ltd. **...Respondent**

Present:

Appellant: Mr. M.V. Mukunda , Mr. Mithun shashank Advocates

Respondent: Nemo

With

Company Appeal (AT) (Insolvency) No. 1239 of 2019

In the matter of:

Kartik Kalevar &Ors. **...Appellants**

Vs.

Metrocorp Infrastructure Ltd. **...Respondent**

Present:

Appellant: Mr. M.V. Mukunda , Mr. Mithun shashank Advocates

**Respondent: Mr. Tejas Karia Advocate for R-3, Ms. Nikita Dwevedi,
Mr. Punit Kotach, Mr. Shank Sharma Advocates, Mr.
Kaushma Khanna Advocate for R-2.**

ORDER

26.02.2020 Heard learned counsel for the Appellant in part.

Hearing remained inconclusive.

Post the matter 'For Hearing' on **19th March, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreasha Merla]
Member (Technical)**

sr/nn